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## **Gaurav Garg Vs Commissioner Of Income Tax**

Court: Income Tax Appellate Tribunal (Delhi F Bench)

Date of Decision: July 12, 2019

Acts Referred: Income Tax Act, 1961 â€" Section 68, 69, 69A, 131, 132A, 142(1), 143(3), 153A, 271, 271(1),

271(1)(c), 276C

Hon'ble Judges: Kuldip Singh, J; Anadee Nath Misshra (AM)

Bench: Division Bench
Advocate: Surender Pal
Final Decision: Dismissed

**Judgement**